

such as Hand Held Metal Detector (HHMD), Walk Through Metal Detector (WTMD) or body scanners. In such a case, private screening is arranged.

Operations of flights from Darbhanga airport

†464. SHRI RAMNATH THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether all the facilities have been devised at Darbhanga Airport recently for operation of flights;
- (b) whether it is also a fact that this airport has already been inaugurated but operations of flights have not commenced so far from there; and
- (c) if so, whether Government would start flight services at the earliest from Darbhanga to various other cities?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARDEEP SINGH PURI): (a) Airports Authority of India (AAI) has initiated work for different facilities required for operation of flights such as strengthening of runway and construction of Interim Terminal Building (ITB) etc. at Darbhanga Airport.

(b) Darbhanga Airport has not been inaugurated yet, only Bhoomi-Pujan/ Foundation stone ceremony was conducted on 24.12.2018 to start the construction activities.

(c) Air operations in domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to Route Dispersal Guidelines (RDG) issued by the Government. It is upto the airline operator to provide air services to a specific place depending upon the traffic demand and commercial viability.

Unjustified tariff hike imposed by airlines

465. SHRI BINOY VISWAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is aware about the unjustified tariff hike imposed by airlines to various sectors in the country;
- (b) whether Government would hold a meeting of the concerned in this regard;
- (c) whether Government is aware of the prevailing chaotic situation existing in aviation sector like the one happened with Jet Airways;

†Original notice of the question was received in Hindi.